

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 60 of 2014**

**Dated: 27<sup>th</sup> January, 2016**

**In the matter of :**

**West Bengal State Electricity Distribution Co. Ltd.**

**Versus**

**Central Electricity Regulatory Commission & Anr.**

**... Appellant(s)**

**... Respondent(s)**

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

**ORDER**

Bench did not assemble today.

Post the matter for hearing on **31<sup>st</sup> March, 2016.**

***Court Master***

sh